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title: Regarding issue of No Objection Certificate (NoC) for construction of fly-over bridge on National Highway No. 7 in Salem, Tamil Nadu.

SHRI V. PANNEERSELVAM (SALEM): Salem City is an important commercial city of Tamil Nadu. NH-7 which connects Bengaluru and Kanyakumari passes through the city. The connecting point between NH-7 and by-pass road in Salem City poses a big traffic hurdle and the traffic problem has aggravated after four laning of NH-7 in 2002. The intensity of traffic is more than one lakh passenger car units (PCU) per day. Heavy rush of vehicles especially at peak hours create traffic congestions and immense inconveniences. Absence of a fly-over at this intersection causes fatal accidents and create panic among the people.

The traffic snarls at this intersection can be tackled only by constructing a fly-over bridge. But the NHAI is not willing to construct or share the cost of construction of fly-over bridge. The Tamil Nadu Government has come forward to construct the said fly-over bridge and allotted Rs. 150 crores. A detailed proposal along with sketch-drawings were submitted to NHAI and is pending for long time.

Therefore, I urge the Government to issue the required NoC for the construction of fly-over bridge on NH-7 in Salem on priority basis.